

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 53 of 2017 (SZ)**

**Appellant(s)**

Siby M.A  
Udayagiri,  
Kannur

Vs.

**Respondent(s)**

Ministry of Environment, Forests and  
Climate Change,  
Rep., by its Secretary,  
New Delhi and 5 others

**Legal Practitioners for Appellant(s)**

M/s. Rajan Vishnuraj

**Legal practitioners for respondent(s)**

M/s Syed Nurullah Sheriff for R1  
M/s Vidhyalakshmi for R2  
M/s E.K. Kumaresan for R3 to R5  
M/s Rahul Unnikrishnan for R6

Note of the Registry	Orders of the Registrar
Order No.	Date: 19.11.2018  Appellant & counsel not present. R1, R2, R6 counsel present. No representation for R3, R4, R5. For filing reply of R1, R2, R6 call on 17.12.2018 NFA.  (Tmt. Meena Satheesh) Registrar